

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 383 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.10.2017**

NAME OF THE COMPANY: M/s Alloy Steels Emporium (P) Ltd. Vs. M/s
Steelco India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

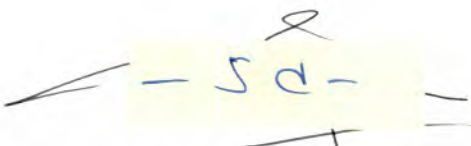
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

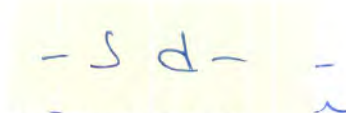
For the Petitioner (s) : Mr. Shubhayu Roy, Advocate

For the Respondent (s) : None

ORDER

Court Notice to the Corporate Debtor, returnable on 10th
October, 2017. Dasti. Affidavit of Service be filed.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**